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**15.44 hrs.**

(xxvii) **SALARY, ALLOWANCES AND PENSION OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL, \* 2004**

**(Amendment of section 3)**

Title: Introduction of the Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2004.  
(Amendment of section 3).

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Sir, I beg to move for leave to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954.

*The motion was adopted.*

SHRI PAWAN KUMAR BANSAL: Sir, I introduce the Bill.

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\* Published in the Gazette of India, Extraordinary, Part-II, Section-2

Dated 3.12.04